

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 6506 of 2019

Ghanshyam Singh Petitioner
Versus

1. The State of Jharkhand
2. The Branch Manager, State Bank of India, Katrasgarh Branch, Katrasgarh,
District- Dhanbad Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- Mr. Birendra Kumar, Advocate
For the Resp. No. 1 :- Mr. Ravi Prakash Mishra, A.C. to A.A.G.-II
For the Resp. No. 2 :- Mr. Alok Dutta, Advocate

05/12.04.2021 The present case is taken up through video conferencing.

Mr. Birendra Kumar, learned counsel for the petitioner, seeks permission to withdraw the present writ petition.

Mr. Ravi Prakash Mishra, learned A.C. to A.A.G.-II, as well as Mr. Alok Dutta, learned counsel for the respondent no. 2, have no objection to the same.

Permission is accorded.

The writ petition is dismissed as withdrawn.

(Rajesh Shankar, J.)

Ritesh